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O.A.NO. 524/2005

ORDER DATED 10.4.005

Shri R.Ray, learned counsel for the applicant submits that he does not intend to prosecute this O.A. any further. Shri S.B.Jena, learned counsel for the Respondents has no objection if the application is dismissed as withdrawn.

Since the applicant does not want to prosecute this O.A. any further, the same is dismissed for non- prosecution.
No costs.

If a representation is submitted by the applicant before the Respondent No.1 ventilating his grievance within a period of three weeks from to-day, it is open to the Respondent authorities to take a decision upon such representation in the light of the Rules/instructions/orders issued by the Respondent No.1 from time to time with regard to transfer.

Banerjee
CHAIRMAN